

**RESERVE BANK OF INDIA
FOREIGN EXCHANGE DEPARTMENT
CENTRAL OFFICE
MUMBAI**

CORRIGENDUM

In the Notification No. FEMA.91/2003-RB dated June 5, 2003 of the Reserve Bank of India, Exchange Control Department, Central Office, published in the Gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R. 10(E) dated January 7, 2004, the following shall be substituted.

- (i) in the title and the short title, of the Regulations for the figure '2003' the figure '2004' shall be substituted.
- (ii) at the end of the notification, the following footnote shall be added :

Foot-note :

"The Principal Regulations were published in the official gazette vide G.S.R. No. 395(E) dated May 5, 2000 in Part II, Section 3, Sub-section (i) and subsequently amended vide G.S.R. No. 477(E) dated July 8, 2002."

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)
Executive Director
20.10.2004**

G.S.R. No. 713(E)/29.10.2004